- (c) 277 persons including 14 terrorists were arrested in these cases during the period from 1-1-91 to 30-6-91.
- (d) The steps taken by the Government to check crime of dacoity, robbery etc. and the activities of the terorists in the Capital include increased atrolling; posting of pickets strategic points; strangthening of intelligence; close watch on and frequent raids at the hide-out of criminals increased surveillance; coordination meetings with the officials of the neighbouring states; modernised communication net-work, and formation of an anti-terrorist cell in each police district.

[English]

## S.T.D. facility at Contai in West Ben al

- \*261. SHRI SUDHIR GIRI: Will Minister of COMMUNICA-TIONS be please to state:
- (a) the steps taken so far to provide S.T.D. facility at Contai in Midnepur district of West Bengal;
- (b) the reasons for delay in providing this facility; and
- (c) the time by which it is likely to e provided?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNI-CATIONS (SHRI RAJESH PILOT). 360 lines Manual (a) The existing exchange will be automatised by electionic exchange. This exchange will be linked to Calcutta by a reliable media to facilitate STD from Contai.

- (b) This could not be done earlier due to shortage of equipment.
  - (c) By 1992-93.

## Smuggling on Indo-Burma Border

\*262. DR. A. K. PATEL: SHANKERSINH SHRI VAGHELA:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) whether attention of the Government has been drawn to the news item captioned "Haven of smuggling on Burma border" appearing in the Times of India dated March 3, 1991;
- (b) if so, the reaction of the Government thereto:
- (c) the number of persons arrested for involvement in smuggling and insurgent activities and estimated value of contraband recovered from them; and
- (d) the action taken or proposed to be taken to check such activities on the Indo-Burma border?

MINISTER OF THE HOME AFFAIRS (SHRI S. B. CHAVAN): (a) to (d) The Government have seen the news item. Government have taken following steps to check smuggling in the area:

- (1) The Border Security Force have authorised under the Customs Act to check smuggling.
- (2) The Government of Manipur have set up a special Unit under a Superintendent of Police for dealing with smuggling.
- Courts have been set (3) Special up by the Government of Manipur to try smuggling cases.
- (4) Close coordination is being maintained between various connected with the agencies checking of smuggling.
- (5) The Forensic Science Laboratory at Imphal has been supplied with latest equipment for testing samples of seized drugs.
- (6) A Regional Office of the Narcotics Control Bureau has been set up at Imphal.

1690 persons have been arrested since 1988 for involvement in smuggling activities. The estimated value of